

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :06-02-2026

Date : 06.02.2026

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	S
8942/2026	06.02.2026	WP (C) - 2717/2026	A MOHANTY	GENERAL			WRIT BRANCH-7	(N
8909/2026	06.02.2026	ABLAPL-1524/2026	G SAHOO	C.O.		Order Dtd. 2026-02-04		(N
8910/2026	06.02.2026	BLAPL-13214/2025	PK PAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-03		(N
8911/2026	06.02.2026	BLAPL-13926/2025	PANCHANAN PANIGRAHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-04	BAIL-1	(N 1
8913/2026	06.02.2026	ABLAPL-14872/2025	AK RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-03		(N 1
8915/2026	06.02.2026	ABLAPL-14511/2025	G JAYASINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-04		(N 1
8916/2026	06.02.2026	ABLAPL-13890/2025	PK BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-04		(N 1
8917/2026	06.02.2026	ABLAPL-753/2026	AK NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-04		(N 1
8919/2026	06.02.2026	ABLAPL-752/2026	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-04		(N 1
8921/2026	06.02.2026	ABLAPL-747/2026	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-04	BAIL-2	(N 1
8922/2026	06.02.2026	ABLAPL-1432/2026	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-04	BAIL-1	(N 1
8937/2026	06.02.2026	BLAPL-13928/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-04		(N 1
8940/2026	06.02.2026	ABLAPL-614/2026	AK JATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-29		(N 1
8943/2026	06.02.2026	WP (C) - 38673/2021	P K PAL	C.O.	COURT NO. 3	Order Dtd. 2026-02-04	WRIT BRANCH-2	(N

					OLD			
8951/2026	06.02.2026	BLAPL-104/2026	BB ROUT	C.O.	COURT NO. 3	Order Dtd. 2026-02-05	BAIL-2	(N 1
8953/2026	06.02.2026	ABLAPL-14531/2025	DEBASIS SAHOO	C.O.	COURT NO. 3	Order Dtd. 2026-02-04		(N 1
8954/2026	06.02.2026	WA-1941/2025	S.NAYAK	C.O.	COURT NO. 20	Order Dtd. 2026-04-08		(N 1
8955/2026	06.02.2026	FAO-37/2026	A.K.BARIK	C.O.	COURT NO. 23	Order Dtd. 2026-02-05	MISC. APPEAL SEC.	(N
8956/2026	06.02.2026	CMP-167/2026	L.D.SAHOO-A	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(N
8957/2026	06.02.2026	CMP-168/2026	L.D.SAHOO-A	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(N
8958/2026	06.02.2026	CRLA-959/2025	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-04		(N
8959/2026	06.02.2026	CRLREV-490/2025	H.K.PANDA	C.O.	COURT NO. 17	Order Dtd. 2026-03-11		(N
8960/2026	06.02.2026	CRLMC-364/2026	M.NANDY	C.O.	COURT NO. 17	Order Dtd. 2026-02-04	CRIMINAL MISC	(N
8961/2026	06.02.2026	CRLREV-101/2026	S N GAYA	C.O.	COURT NO. 17	Order Dtd. 2026-02-03		(N
8962/2026	06.02.2026	WA-918/2025	G.SUNDARA	C.O.	COURT NO. 17	Order Dtd. 2026-02-03		(N
8963/2026	06.02.2026	WA-1654/2025	M.NAYAK	C.O.	COURT NO. 17	Order Dtd. 2026-02-03	WRIT APPEAL	(N
8964/2026	06.02.2026	CRLMC-369/2026	S.MALLICK	C.O.	COURT NO. 17	Order Dtd. 2026-02-04		(N
8965/2026	06.02.2026	CRLMC-372/2026	P.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-02-04		(N
8966/2026	06.02.2026	CRLA-1031/2025	N.K.SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-02		(N
8967/2026	06.02.2026	CMP-199/2026	P.K.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(N
8968/2026	06.02.2026	CMP-195/2026	J.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(N
8969/2026	06.02.2026	CMP-	M.R.SAHOO	C.O.	COURT	Order Dtd. 9999-12-31		(

		193/2026			NO. 2 OLD			N
8970/2026	06.02.2026	WA- 1581/2025	T.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-28		(N
8971/2026	06.02.2026	CMP- 208/2026	T.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-03		(N
8972/2026	06.02.2026	CMP- 202/2026	B.K.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-02		(N
8973/2026	06.02.2026	CMP- 198/2026	R.K.MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(N
8974/2026	06.02.2026	CMP- 219/2026	N.K.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(N
8975/2026	06.02.2026	CMP- 182/2026	K.C.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(N
8976/2026	06.02.2026	CONTC- 488/2026	S.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-03	CONTEMPT	(N
8977/2026	06.02.2026	CRLMC- 360/2026	S.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-04		(N
8978/2026	06.02.2026	CRLMC- 374/2026	S.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-04		(N
8979/2026	06.02.2026	ABLAPL- 718/2026	HK PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-03		(N
8980/2026	06.02.2026	CRLMC- 388/2026	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-04	CRIMINAL MISC	(N
8981/2026	06.02.2026	CRLA- 28/2026	S.K.SUNDARA	C.O.	COURT NO. 6	Order Dtd. 2026-03-23		(N
8982/2026	06.02.2026	MATA- 75/2025	G.BARIK	C.O.	COURT NO. 23	Order Dtd. 2026-03-11		(N
8986/2026	06.02.2026	WP (C) - 5952/2024	A MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-02-04	WRIT BRANCH (DIVISION BENCH-2)	(N 1
8987/2026	06.02.2026	WP (C) - 20395/2024	M/S. KABIRAJ PRADHAN, M/S. SANJIB KUMAR BHANJADEO, S.BALABANTRAY	C.O.	COURT NO. 23	Order Dtd. 2026-02-04		(N 1
8988/2026	06.02.2026	WP (C) - 32739/2025	S BAL	C.O.	COURT NO. 23	Order Dtd. 2026-02-03	WRIT BRANCH-7	(N 1
8991/2026	06.02.2026	WP (C) - 30895/2025	K C PANDA	C.O.	COURT NO.	Order Dtd. 2026-02-03	WRIT BRANCH-1	(N

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8994/2026	06.02.2026	WP (C) - 154/2026	T K NAYAK	C.O.	COURT NO. 23	Order Dtd. 2026-02-02	WRIT BRANCH-4	(N 3)
9021/2026	06.02.2026	WP (C) - 15857/2025	A. DAS	C.O.	COURT NO. 23	Order Dtd. 2026-02-04	WRIT BRANCH-1	(N 1)
9022/2026	06.02.2026	WP (C) - 4296/2024	S K NAYAK	C.O.	COURT NO. 23	Order Dtd. 2026-02-02	WRIT BRANCH (DIVISION BENCH-2)	(N 1)
9023/2026	06.02.2026	WP (C) - 32290/2025	P. NAYAK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-5	(N 4)
9024/2026	06.02.2026	WP (C) - 24869/2025	B. K. DAS	C.O.	COURT NO. 1	Order Dtd. 2026-01-22	WRIT BRANCH-8	(N 4)
9025/2026	06.02.2026	WP (C) - 26770/2025	S. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2026-01-22		(N 4)
9026/2026	06.02.2026	WP (C) - 2795/2026	S. C. DASH	C.O.	COURT NO. 1	Order Dtd. 2026-02-02	WRIT BRANCH-5	(N 2)
9027/2026	06.02.2026	WP (C) - 2617/2026	M. R. ROUSTRAY	C.O.	COURT NO. 1	Order Dtd. 2026-02-02	WRIT BRANCH-6	(N 2)
9028/2026	06.02.2026	WP (C) - 2740/2026	G. D. SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-7	(N 4)
9029/2026	06.02.2026	WP (C) - 2727/2026	S. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-02		(N 4)
9030/2026	06.02.2026	WP (C) - 3673/2026	U. P. BAG	C.O.	COURT NO. 17	Order Dtd. 2026-03-17	WRIT BRANCH (DIVISION BENCH-1)	(N 1)
9031/2026	06.02.2026	WP (C) - 32772/2025	G. C. JENA	C.O.	COURT NO. 17	Order Dtd. 2026-02-03	WRIT BRANCH (DIVISION BENCH-3)	(N 1)
9032/2026	06.02.2026	CONTC-6287/2025	M. R. BARIK	C.O.	COURT NO. 25	Order Dtd. 2026-02-04		(N 1)
9033/2026	06.02.2026	WP (C) - 3635/2026	G. R. PATRA	C.O.	COURT NO. 6	Order Dtd. 2026-02-20		(N 1)
9034/2026	06.02.2026	WA-1419/2025	JEEBAN JYOTI PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2026-02-03		(N 1)
9035/2026	06.02.2026	WP (C) - 15857/2025	S. K. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2026-02-04	WRIT BRANCH-1	(N 1)
9036/2026	06.02.2026	WP (C) - 655/2026	M. R. ROUSTRAY	C.O.	COURT NO. 6	Order Dtd. 2026-02-04		(N 1)

9037/2026	06.02.2026	WP (C) - 3741/2026	R. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-02-05	WRIT BRANCH-8	(N 4
9038/2026	06.02.2026	WP (C) - 36620/2025	K. C. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2026-02-05		(N 4
9039/2026	06.02.2026	WP (C) - 3431/2026	K. C. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2026-02-05		(N 4
9040/2026	06.02.2026	WP (C) - 3505/2026	D. K. NAIK	C.O.	COURT NO. 6	Order Dtd. 2026-02-05	WRIT BRANCH-8	(N 3
9041/2026	06.02.2026	WP (C) - 3656/2026	M. K. RATH	C.O.	COURT NO. 6	Order Dtd. 2026-02-05		(N 3
9042/2026	06.02.2026	WP (C) - 1/2026	S. GUPTA	C.O.	COURT NO. 6	Order Dtd. 2026-02-05		(N 3
9043/2026	06.02.2026	WP (C) - 3888/2026	M. R. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-02-05	WRIT BRANCH-2	(N
9044/2026	06.02.2026	WP (C) - 3907/2026	M. R. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-02-05		(N
9045/2026	06.02.2026	WP (C) - 3920/2026	M. R. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-02-05	WRIT BRANCH (DIVISION BENCH-2)	(N 1
9046/2026	06.02.2026	BLAPL- 97/2026	BIJAY SWAIN	C.O.	COURT NO. 3	Order Dtd. 2026-02-05		(N 1
9047/2026	06.02.2026	WP (C) - 3778/2026	S. SWAIN	C.O.	COURT NO. 3	Order Dtd. 2026-02-05		(N 1
9048/2026	06.02.2026	BLAPL- 11082/2025	DP DASH	C.O.	COURT NO. 3	Order Dtd. 2026-02-04		(N 1
9049/2026	06.02.2026	BLAPL- 11023/2025	S BARIK	C.O.	COURT NO. 3	Order Dtd. 2026-01-27		(N 1
9050/2026	06.02.2026	ABLAPL- 604/2026	G SAHOO	C.O.	COURT NO. 3	Order Dtd. 2026-01-29		(N 1
9051/2026	06.02.2026	WP (C) - 3768/2026	S. PRIYADARSHINI	C.O.	COURT NO. 3	Order Dtd. 2026-02-05	WRIT BRANCH (DIVISION BENCH-1)	(N 1
9052/2026	06.02.2026	ABLAPL- 227/2026	KK BEHERA	C.O.	COURT NO. 3	Order Dtd. 2026-02-04		(N 1
9053/2026	06.02.2026	WP (C) - 2539/2026	N. K. SATAPATHY	C.O.	COURT NO. 3	Order Dtd. 2026-02-05	WRIT BRANCH (DIVISION BENCH-3)	(N 1
9054/2026	06.02.2026	ABLAPL- 749/2026	RC BHOI	C.O.	COURT NO. 3	Order Dtd. 2026-02-04	BAIL-2	(N

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9055/2026	06.02.2026	WP (C) - 5259/2025	D. K. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2026-02-04	WRIT BRANCH-5	(N 2
9056/2026	06.02.2026	ABLAPL- 3229/2025	NK ROUT	C.O.	COURT NO. 3	Order Dtd. 2026-02-04		(N 2
9057/2026	06.02.2026	WP (C) - 3406/2026	L. PRADHAN	C.O.	COURT NO. 3	Order Dtd. 2026-02-04		(N 2
9058/2026	06.02.2026	ABLAPL- 2469/2025	NK ROUT	C.O.	COURT NO. 3	Order Dtd. 2026-02-04		(N 2
9059/2026	06.02.2026	WP (C) - 2426/2026	U. DAS	C.O.	COURT NO. 12	Order Dtd. 2026-03-30	WRIT BRANCH-2	(N
9060/2026	06.02.2026	WP (C) - 2860/2026	U. DAS	C.O.	COURT NO. 12	Order Dtd. 2026-03-30		(N
9061/2026	06.02.2026	WP (C) - 2903/2026	U. DAS	C.O.	COURT NO. 12	Order Dtd. 2026-03-30		(N
9062/2026	06.02.2026	WP (C) - 15857/2025	S. K. ROUSTRAY	C.O.	COURT NO. 12	Order Dtd. 2026-02-04	WRIT BRANCH-1	(N
9063/2026	06.02.2026	WP (C) - 2821/2026	R. MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2026-02-04	WRIT BRANCH-1	(N
9064/2026	06.02.2026	WP (C) - 34596/2025	KSHITISH	C.O.	COURT NO. 12	Order Dtd. 2026-02-04	WRIT BRANCH-2	(N
9065/2026	06.02.2026	WP (C) - 35366/2025	A. K. RAY	C.O.	COURT NO. 12	Order Dtd. 2026-02-04		(N
9066/2026	06.02.2026	WP (C) - 34524/2025	A. K. PRADHAN	C.O.	COURT NO. 12	Order Dtd. 2026-02-04		(N
9067/2026	06.02.2026	WP (C) - 30225/2025	S. R. MOHAPATRA	C.O.	COURT NO. 12	Order Dtd. 2026-02-02		(N
9068/2026	06.02.2026	WP (C) - 2611/2026	T. QAMAV	C.O.	COURT NO. 12	Order Dtd. 2026-02-04		(N
9069/2026	06.02.2026	WP (C) - 2558/2026	T. SWAIN	C.O.	COURT NO. 12	Order Dtd. 2026-02-16	WRIT BRANCH-4	(N 3
9070/2026	06.02.2026	WP (C) - 2140/2026	T. SWAIN	C.O.	COURT NO. 12	Order Dtd. 2026-02-16	WRIT BRANCH (DIVISION BENCH-2)	(N 1
9071/2026	06.02.2026	WP (C) - 2202/2026	T. SWAIN	C.O.	COURT NO. 12	Order Dtd. 2026-02-16	WRIT BRANCH-2	(N

9072/2026	06.02.2026	WP (C) - 2447/2026	J. R. KAR	C.O.	COURT NO. 12	Order Dtd. 2026-02-04	WRIT BRANCH-4	(N 3
9073/2026	06.02.2026	WP (C) - 26248/2023	SHOBHAN GUPTA	C.O.	COURT NO. 12	Order Dtd. 2026-02-03	WRIT BRANCH-1	(N
9074/2026	06.02.2026	BLAPL- 9021/2025	A. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2026-01-12	BAIL-2	(N 1
9075/2026	06.02.2026	WP (C) - 29785/2025	S. K. BISWAL	C.O.	COURT NO. 3	Order Dtd. 2026-02-02		(N 1
9076/2026	06.02.2026	WP (C) - 26740/2023	P K PANI	C.O.	COURT NO. 3	Order Dtd. 2026-02-05	WRIT BRANCH-8	(N 4
9077/2026	06.02.2026	WP (C) - 37288/2025	B. K. SINGH	C.O.	COURT NO. 3	Order Dtd. 2026-02-04		(N 4
9078/2026	06.02.2026	CONTC- 5688/2024	S BEHERA	C.O.	COURT NO. 3	Order Dtd. 2026-02-05		(N 4
9079/2026	06.02.2026	ABLAPL- 14748/2025	G. R. JENA	C.O.	COURT NO. 17	Order Dtd. 2026-02-24		(N 4
9080/2026	06.02.2026	WP (C) - 3281/2026	A. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-02-04	WRIT BRANCH (DIVISION BENCH-1)	(N 1
9081/2026	06.02.2026	WP (C) - 3229/2026	S. K. BISWAL	C.O.	COURT NO. 17	Order Dtd. 2026-02-03		(N 1
9082/2026	06.02.2026	WP (C) - 31126/2025	A K BEHERA	C.O.	COURT NO. 17	Order Dtd. 2026-02-04		(N 1
9083/2026	06.02.2026	WP (C) - 2464/2026	DILLIP SAMAL	C.O.	COURT NO. 12	Order Dtd. 2026-02-04	WRIT BRANCH-2	(N
9084/2026	06.02.2026	WP (C) - 33002/2025	J K MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2026-02-05		(N
9085/2026	06.02.2026	WP (C) - 22155/2025	L. D. PANDA	C.O.	COURT NO. 12	Order Dtd. 2026-02-03		(N
9086/2026	06.02.2026	CONTC- 5144/2025	J LENKA	C.O.	COURT NO. 12	Order Dtd. 2026-02-05		(N
9087/2026	06.02.2026	WP (C) - 32049/2022	DILLIP SAMAL	C.O.	COURT NO. 12	Order Dtd. 2026-02-03	WRIT BRANCH-8	(N 2
9088/2026	06.02.2026	WP (C) - 3149/2026	P MUDULI	C.O.	COURT NO. 12	Order Dtd. 2026-02-05		(N 2
9089/2026	06.02.2026	WP (C) - 3261/2026	S K BEHERA	C.O.	COURT NO.	Order Dtd. 2026-02-05	WRIT BRANCH	(N

					12		(DIVISION BENCH-2)	1
9090/2026	06.02.2026	WP (C) - 3695/2026	PRASANTA KUMAR JENA	C.O.	COURT NO. 1	Order Dtd. 2026-03-09		(N 1)
9091/2026	06.02.2026	WP (C) - 3880/2026	A K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-02-05		(N 1)
9092/2026	06.02.2026	WP (C) - 32423/2025	K N SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-02-05	WRIT BRANCH-6	(N 2)
9093/2026	06.02.2026	WP (C) - 3551/2026	PRASANTA KUMAR DAS	C.O.	COURT NO. 1	Order Dtd. 2026-02-05		(N 2)
9094/2026	06.02.2026	WP (C) - 2195/2026	B K SWAIN	C.O.	COURT NO. 1	Order Dtd. 2026-02-05	WRIT BRANCH (DIVISION BENCH-3)	(N 1)
9095/2026	06.02.2026	WP (C) - 3028/2026	B K SWAIN	C.O.	COURT NO. 1	Order Dtd. 2026-02-05		(N 1)
9096/2026	06.02.2026	CONTC-6339/2025	D BISWAL	C.O.	COURT NO. 1	Order Dtd. 2026-02-05		(N 1)
9097/2026	06.02.2026	WP (C) - 3412/2026	S K BISWAL	C.O.	COURT NO. 1	Order Dtd. 2026-02-05	WRIT BRANCH-8	(N 4)
9098/2026	06.02.2026	WP (C) - 29801/2021	ARUN KUMAR JATI	C.O.	COURT NO. 1	Order Dtd. 2026-02-02	WRIT BRANCH-3	(N 1)
9099/2026	06.02.2026	WP (C) - 29802/2021	ARUN KUMAR JATI	C.O.	COURT NO. 1	Order Dtd. 2026-02-02	WRIT BRANCH-3	(N 1)
9100/2026	06.02.2026	WP (C) - 29800/2021	ARUN KUMAR JATI	C.O.	COURT NO. 1	Order Dtd. 2026-02-02	WRIT BRANCH-1	(N 1)
9101/2026	06.02.2026	WP (C) - 29798/2021	ARUN KUMAR JATI	C.O.	COURT NO. 1	Order Dtd. 2026-02-02	WRIT BRANCH-1	(N 1)
9102/2026	06.02.2026	ABLAPL-14167/2025	NK ROUT	C.O.	COURT NO. 17	Order Dtd. 2026-02-04	BAIL-1	(N 1)
9103/2026	06.02.2026	ABLAPL-661/2026	SK SAMAL	C.O.	COURT NO. 17	Order Dtd. 2026-02-03		(N 1)
9104/2026	06.02.2026	ABLAPL-665/2026	AK MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-03		(N 1)
9105/2026	06.02.2026	ABLAPL-981/2026	SK SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-03		(N 1)
9106/2026	06.02.2026	ABLAPL-1279/2026	SK SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-03	BAIL-1	(N 1)
9107/2026	06.02.2026	ABLAPL-	HK BHOL	C.O.	COURT	Order Dtd. 2026-02-04	BAIL-1	(N 1)

		4288/2024			NO. 17			N
9108/2026	06.02.2026	ABLAPL- 751/2026	B DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-04		(N
9109/2026	06.02.2026	ABLAPL- 755/2026	DP DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-04		(N
9110/2026	06.02.2026	WP (C) - 2743/2026	A. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-02	WRIT BRANCH-6	(N 3
9111/2026	06.02.2026	WP (C) - 3774/2026	P. L. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-05	WRIT BRANCH-8	(N 4
9112/2026	06.02.2026	WP (C) - 3241/2026	P. K. LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-03	WRIT BRANCH-7	(N
9113/2026	06.02.2026	WP (C) - 3241/2026	P. K. LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-03	WRIT BRANCH-7	(N
9114/2026	06.02.2026	WP (C) - 2322/2026	A. BHOI	C.O.	COURT NO. 25	Order Dtd. 9999-12-31		(N
9115/2026	06.02.2026	WP (C) - 4074/2026	R. PANIGRAHY	C.O.	COURT NO. 25	Order Dtd. 2026-02-05	WRIT BRANCH-2	(N 4
9116/2026	06.02.2026	WP (C) - 2845/2026	R. PANIGRAHY	C.O.	COURT NO. 25	Order Dtd. 2026-02-05	WRIT BRANCH-8	(N 4
9117/2026	06.02.2026	WP (C) - 2862/2026	R. PANIGRAHY	C.O.	COURT NO. 25	Order Dtd. 2026-02-05	WRIT BRANCH-2	(N
9118/2026	06.02.2026	WP (C) - 3433/2026	K. C. SAMAL	C.O.	COURT NO. 25	Order Dtd. 2026-02-05		(N
9119/2026	06.02.2026	WP (C) - 3878/2026	B. BARIK	C.O.	COURT NO. 23	Order Dtd. 2026-02-26	WRIT BRANCH-2	(N 4
9120/2026	06.02.2026	WP (C) - 3175/2026	R. C. BHOI	C.O.	COURT NO. 23	Order Dtd. 2026-02-05	WRIT BRANCH-1	(N
9121/2026	06.02.2026	WP (C) - 3157/2026	P. K. MISHRA	C.O.	COURT NO. 23	Order Dtd. 2026-03-16	WRIT BRANCH-1	(N
9122/2026	06.02.2026	WP (C) - 3168/2026	P. K. MISHRA	C.O.	COURT NO. 23	Order Dtd. 2026-03-16	WRIT BRANCH (DIVISION BENCH-1)	(N 1
9123/2026	06.02.2026	WP (C) - 4028/2026	P. K. MISHRA	C.O.	COURT NO. 23	Order Dtd. 2026-02-05		(N 1
9124/2026	06.02.2026	CRLMC- 2431/2023	S DASH	C.O.	COURT NO. 23	Order Dtd. 2026-01-19	CRIMINAL MISC	(N

9125/2026	06.02.2026	CRLREV-935/2025	RASHMIPRAVA DAS	C.O.	COURT NO. 17	Order Dtd. 2026-02-04		(N
9126/2026	06.02.2026	CRLREV-1074/2025	M. R. BARIK	C.O.	COURT NO. 17	Order Dtd. 2026-02-04		(N
9127/2026	06.02.2026	CRLREV-1073/2025	A. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-04		(N
9128/2026	06.02.2026	ABLAPL-248/2026	N SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-04		(N
9129/2026	06.02.2026	ABLAPL-366/2026	AK JATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-04	BAIL-1	(N
9130/2026	06.02.2026	ABLAPL-410/2026	NK ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-04	BAIL-1	(N
9131/2026	06.02.2026	ABLAPL-422/2026	NK ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-04		(N
9132/2026	06.02.2026	ABLAPL-424/2026	NK ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-04		(N
9133/2026	06.02.2026	ABLAPL-452/2026	BIJAYA KUMAR SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-04		(N
9134/2026	06.02.2026	ABLAPL-557/2026	ASISH CHANDRA RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-04		(N
9163/2026	06.02.2026	ABLAPL-723/2026	M. R. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-04		(N
9164/2026	06.02.2026	ABLAPL-728/2026	P. K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-04	BAIL-1	(N
9165/2026	06.02.2026	ABLAPL-727/2026	H. K. PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-04		(N
9168/2026	06.02.2026	CONTC-373/2026	PK PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-05		(N
9177/2026	06.02.2026	ABLAPL-725/2026	D.P.DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-04	BAIL-2	(N 1
9179/2026	06.02.2026	ABLAPL-729/2026	D.P.DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-25		(N 1
9181/2026	06.02.2026	ABLAPL-724/2026	P.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-04		(N 1
9182/2026	06.02.2026	ABLAPL-731/2026	UDAY PURTY @ PURTTI	C.O.	COURT NO. 3 OLD		BAIL-2	(N 1

9183/2026	06.02.2026	ABLAPL-736/2026	M.R.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-04		(N 1
9184/2026	06.02.2026	ABLAPL-741/2026	B.BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-04	BAIL-1	(N 1
9185/2026	06.02.2026	ABLAPL-742/2026	M.R.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-04	BAIL-1	(N 1
9186/2026	06.02.2026	ABLAPL-743/2026	A.K.NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-04	BAIL-1	(N 1
9187/2026	06.02.2026	ABLAPL-745/2026	M.M.NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-04	BAIL-2	(N 1
9188/2026	06.02.2026	ABLAPL-840/2026	G.R.PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-02	BAIL-2	(N 1
9189/2026	06.02.2026	ABLAPL-859/2026	D.P.DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-04	BAIL-2	(N 1
9190/2026	06.02.2026	BLAPL-13931/2025	M.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-04		(N 1
9191/2026	06.02.2026	RSA-345/2025	SABITA RANJAN PATTANAİK	C.O.	COURT NO. 21	Order Dtd. 2026-04-29		(N 1
9192/2026	06.02.2026	RSA-85/2021	LAXMIDHAR MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-02-09	SECOND APPEAL	(N
9194/2026	06.02.2026	RSA-569/2025	N C SINHA	C.O.	COURT NO. 21	Order Dtd. 2026-05-01	SECOND APPEAL	(N
9195/2026	06.02.2026	RSA-133/2024	S MOHARANA	C.O.	COURT NO. 21	Order Dtd. 2026-04-27	SECOND APPEAL	(N
9196/2026	06.02.2026	WP (C) - 10604/2023	H JENA	C.O.	COURT NO. 6	Order Dtd. 2026-03-12	WRIT BRANCH-1	(N
9197/2026	06.02.2026	MATA-35/2022	B K MOHARANA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	FIRST APPEAL	(N
9198/2026	06.02.2026	WP (C) - 33134/2025	C. SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-25	WRIT BRANCH-6	(N 2
9199/2026	06.02.2026	WP (C) - 3207/2026	S PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-05	WRIT BRANCH-4	(N 4
9200/2026	06.02.2026	WP (C) - 30520/2025	P K DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-28	WRIT BRANCH-5	(N 2
9201/2026	06.02.2026	WP (C) - 33068/2025	J. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2026-03-18	WRIT BRANCH-2	(N 3
9203/2026	06.02.2026	WP (C) -	A. K. ROUL	C.O.	COURT	Order Dtd. 2026-03-31		(

		35220/2025			NO. 20			N 3
9207/2026	06.02.2026	BLAPL- 13791/2025	D P DASH	C.O.	COURT NO. 15	Order Dtd. 2026-01-05		(N 3
9208/2026	06.02.2026	WP (C) - 14620/2019	D D MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2026-01-22	WRIT BRANCH-4	(N 4
9209/2026	06.02.2026	CRA- 317/1998	P.K.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2026-02-05	CRIMINAL APPEAL	(N
9214/2026	06.02.2026	RSA- 180/2023	P.K.BEHERA	C.O.	COURT NO. 12	Order Dtd. 2026-02-04	SECOND APPEAL	(N
9218/2026	06.02.2026	ABLAPL- 5343/2025	D. SAHU	C.O.	COURT NO. 12	Order Dtd. 2026-02-03		(N
9219/2026	06.02.2026	WP (C) - 27780/2024	A. MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2026-02-05		(N
9221/2026	06.02.2026	MACA- 13/2018	P K LENKA	C.O.	COURT NO. 12	Order Dtd. 2026-02-03	MISC. APPEAL SEC.	(N
9222/2026	06.02.2026	WP (C) - 4174/2026	D NAYAK	C.O.	COURT NO. 12	Order Dtd. 2026-02-06		(N
9223/2026	06.02.2026	MACA- 1127/2017	S SWAIN	C.O.	COURT NO. 12	Order Dtd. 2026-02-03	MISC. APPEAL SEC.	(N
9224/2026	06.02.2026	WP (C) - 447/2026	D.K.JENA	C.O.	COURT NO. 6	Order Dtd. 2026-01-09	WRIT BRANCH (DIVISION BENCH-3)	(N 1
9225/2026	06.02.2026	CRLMC- 427/2023	B SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-25	CRIMINAL MISC	(N
9227/2026	06.02.2026	CRLMC- 4813/2025	H.K.DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-05		(N
9228/2026	06.02.2026	CRLMC- 384/2026	P.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-02-26	CRIMINAL MISC	(N
9229/2026	06.02.2026	CRLMC- 1575/2025	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-17		(N
9230/2026	06.02.2026	BLAPL- 13222/2025	PK BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-06		(N
9231/2026	06.02.2026	WP (C) - 4044/2026	PK DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-06		(N
9246/2026	06.02.2026	CRLA- 1296/2025	SAROJ KUMAR DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-05	CRIMINAL APPEAL	(N 1

9250/2026	06.02.2026	CRLREV-759/2025	N.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-30		(N 1)
9259/2026	06.02.2026	BLAPL-13975/2025	S.BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-05	BAIL-1	(N 1)
9267/2026	06.02.2026	WP (C) - 3311/2026	P.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-04		(N 1)
9268/2026	06.02.2026	CRLA-470/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-05		(N 1)
8912/2026	06.02.2026	CRLMC-362/2026	AKHAND	GENERAL		Order Dtd. 2026-02-04		(N 1)
8914/2026	06.02.2026	WP (C) - 2878/2026	DR JITENDRA KUMAR LENKA	GENERAL		Entire Brief		(N 1)
8918/2026	06.02.2026	FAO-258/2009	SIBANANDA PATRA	GENERAL		Entire Brief	MISC. APPEAL SEC.	(N 1)
8920/2026	06.02.2026	WP (C) - 10721/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2026-01-22	WRIT BRANCH-2	(N 1)
8923/2026	06.02.2026	WP (C) - 2494/2026	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2026-02-05	WRIT BRANCH-6	(N 2)
8924/2026	06.02.2026	WP (C) - 10105/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2026-01-22	WRIT BRANCH-2	(N 1)
8925/2026	06.02.2026	BLAPL-8367/2025	HIMANSHU BHUSAN DASH	GENERAL		Order Dtd. 2026-01-21		(N 1)
8927/2026	06.02.2026	WP (C) - 8380/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2026-01-22	WRIT BRANCH (DIVISION BENCH-1)	(N 1)
8928/2026	06.02.2026	WP (C) - 1898/2025	BASANTA KUMAR NAYAK	GENERAL		Order Dtd. 2025-09-16	WRIT BRANCH-2	(N 3)
8929/2026	06.02.2026	WP (C) - 13287/2012	MURALIDHAR BISWAL	GENERAL		Order Dtd. 2019-02-15		(N 3)
8930/2026	06.02.2026	WP (C) - 10149/2023	SOUMYA RANJAN OJHA	GENERAL		Order Dtd. 2023-05-04	WRIT BRANCH (DIVISION BENCH-1)	(N 1)
8931/2026	06.02.2026	RPFAM-238/2019	R. UMA	GENERAL		Entire Brief	FIRST APPEAL	(N 1)
8932/2026	06.02.2026	WP (C) - 16037/2005	MAHADEV SAHU	GENERAL		Petition With Annexures		(N 1)
8933/2026	06.02.2026	WP (C) - 28988/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-11-14	WRIT BRANCH-7	(N 4)
8934/2026	06.02.2026	WP (C) - 20540/2023	SOUMYA RANJAN OJHA	GENERAL		Order Dtd. 2023-09-02	WRIT BRANCH-3	(N 1)

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8935/2026	06.02.2026	WP (C) - 1743/2018	PABITRA KUMAR PAIK	GENERAL		Petition	WRIT BRANCH (DIVISION BENCH-2)	(N 1)
8936/2026	06.02.2026	WP (C) - 31232/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2026-02-03	WRIT BRANCH-4	(N 2)
8938/2026	06.02.2026	WPC (OAPC) - 210/2018	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-07-18	OA Branch	(N)
8939/2026	06.02.2026	WP (C) - 36837/2025	KRISHNA CHANDRA SAHU	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-2	(N)
8941/2026	06.02.2026	WP (C) - 3671/2026	KRISHNA CHANDRA SAHU	GENERAL		Order Dtd. 2026-02-03		(N)
8944/2026	06.02.2026	WP (C) - 728/2026	MANAS PATI	GENERAL		Order Dtd. 2026-02-02	WRIT BRANCH-2	(N)
8945/2026	06.02.2026	WP (C) - 3981/2026	KIRAN KUMAR PATEL	GENERAL		Order Dtd. 2026-02-05	WRIT BRANCH-3	(N 3)
8946/2026	06.02.2026	WP (C) - 3905/2026	MANAS PATI	GENERAL		Order Dtd. 2026-02-05		(N 3)
8947/2026	06.02.2026	WP (C) - 5952/2024	PRATAP KUMAR BEHERA	GENERAL		Order Dtd. 2026-02-04	WRIT BRANCH (DIVISION BENCH-2)	(N 1)
8948/2026	06.02.2026	WP (C) - 1782/2021	JITENDRA KUMAR LENKA	GENERAL		Order Dtd. 2026-02-02	WRIT BRANCH-2	(N 3)
8949/2026	06.02.2026	WA- 1322/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2026-02-05	WRIT APPEAL	(N)
8950/2026	06.02.2026	WP (C) - 3147/2026	DEBENDRA BEHERA	GENERAL		Order Dtd. 2026-02-05	WRIT BRANCH-8	(N 3)
8952/2026	06.02.2026	WP (C) - 3145/2026	DEBENDRA BEHERA	GENERAL		Order Dtd. 2026-02-05	WRIT BRANCH-7	(N)
8983/2026	06.02.2026	TRPCRL- 25/2025	APARESH BHOI	GENERAL		Order Dtd. 2026-02-05		(N)
8984/2026	06.02.2026	TRP (C) - 324/2024	APARESH BHOI	GENERAL		Order Dtd. 2026-02-05		(N)
8985/2026	06.02.2026	WP (C) - 33474/2021	JAYADEV BHOI	GENERAL		Order Dtd. 2026-01-20	WRIT BRANCH-3	(N 1)
8992/2026	06.02.2026	WP (C) - 21342/2022	RAJ KUMAR JENA	GENERAL		Entire Brief	WRIT BRANCH-1	(N)
8995/2026	06.02.2026	FAO- 861/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-06-23	MISC. APPEAL SEC.	(N)
8997/2026	06.02.2026	FAO- 1021/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-06-23	MISC. APPEAL SEC.	(N)
9202/2026	06.02.2026	WP (C) - 30243/2025	SOVNA PRIYADARSHINI	GENERAL		Order Dtd. 2026-01-16	WRIT BRANCH-5	(N)

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9204/2026	06.02.2026	RVWPET-11/2026	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-02-04		(N 2)
9205/2026	06.02.2026	CRLMC-370/2026	KRUSHNA CHANDRA MEHER	GENERAL		Order Dtd. 2026-02-04	CRIMINAL MISC	(N 1)
9206/2026	06.02.2026	BLAPL-13917/2025	NIRVIK SAMANTARAYA	GENERAL		Order Dtd. 2026-02-04		(N 1)
9211/2026	06.02.2026	FAO-639/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-06-23	MISC. APPEAL SEC.	(N 1)
9215/2026	06.02.2026	ABLAPL-7722/2025	RAJENDRA NARAYAN ROUT	GENERAL		Entire Brief	BAIL-2	(N 1)
9216/2026	06.02.2026	WP (C) - 12642/2023	DEEPAK KUMAR SUKLA	GENERAL		Petition	WRIT BRANCH-3	(N 1)
9217/2026	06.02.2026	WP (C) - 27444/2021	SHARAD CHANDRA PATHAK	GENERAL		Order Dtd. 2026-02-05	WRIT BRANCH-6	(N 2)
9226/2026	06.02.2026	CRLMC-383/2026	KEDARNATH SAHOO	GENERAL		Order Dtd. 2026-02-05		(N 2)
9232/2026	06.02.2026	WP (C) - 8510/2025	SRIKANTA BEHERA	GENERAL		Order Dtd. 2026-01-22	WRIT BRANCH-5	(N 4)
9233/2026	06.02.2026	WP (C) - 3419/2026	DEBENDRA BEHERA	GENERAL		Order Dtd. 2026-02-03		(N 4)
9234/2026	06.02.2026	WP (C) - 25011/2024	BIKAS SWAIN	GENERAL		Order Dtd. 2024-10-07		(N 4)
9235/2026	06.02.2026	WP (C) - 18983/2018	PRASANTA KUMAR PATRI	GENERAL		Entire Document	WRIT BRANCH-1	(N 1)
9236/2026	06.02.2026	FAO-199/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-07-11	MISC. APPEAL SEC.	(N 1)
9237/2026	06.02.2026	BLAPL-9823/2012	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2012-06-26		(N 1)
9238/2026	06.02.2026	WP (C) - 3966/2026	AKSHYA KUMAR BEHERA	GENERAL		Order Dtd. 2026-02-05	WRIT BRANCH-3	(N 1)
9239/2026	06.02.2026	CRLLP-6/2025	AKSHYA KUMAR BEHERA	GENERAL		Order Dtd. 2026-02-04		(N 1)
8926/2026	06.02.2026	BLAPL-6838/2024	S MISHRA	GENERAL		Order Dtd. 2026-02-04		(N 1)
8989/2026	06.02.2026	WP (C) - 1704/2026	JP KAR	GENERAL		Order Dtd. 2026-02-02	WRIT BRANCH-4	(N 4)
8990/2026	06.02.2026	WP (C) - 2654/2022	B DAS	GENERAL		Order Dtd. 2026-02-03	WRIT BRANCH-8	(N 1)

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8993/2026	06.02.2026	CMP-227/2026	B DAS	GENERAL		Order Dtd. 2026-02-05		(N 4)
8996/2026	06.02.2026	WP (C) - 31021/2024	AK JATI	GENERAL		Order Dtd. 2026-02-04		(N 4)
8998/2026	06.02.2026	CMP-116/2026	AK JATI	GENERAL		Order Dtd. 2026-01-22		(N 4)
8999/2026	06.02.2026	WP (C) - 20354/2025	AK JATI	GENERAL		Order Dtd. 2026-01-29		(N 4)
9000/2026	06.02.2026	CMP-1690/2025	JP KAR	GENERAL		Order Dtd. 2026-02-05		(N 4)
9001/2026	06.02.2026	WP (C) - 3211/2026	MK JENA	GENERAL		Order Dtd. 2026-02-05	WRIT BRANCH-8	(N 3)
9002/2026	06.02.2026	WP (C) - 3400/2026	PK SWAIN	GENERAL		Order Dtd. 2026-02-05	WRIT BRANCH-6	(N 3)
9003/2026	06.02.2026	WP (C) - 3264/2026	PK SWAIN	GENERAL		Order Dtd. 2026-02-05		(N 3)
9004/2026	06.02.2026	WP (C) - 3688/2026	PRADEEP KUMAR DAS	GENERAL		Order Dtd. 2026-02-04	WRIT BRANCH-1	(N 3)
9005/2026	06.02.2026	CRLMC-4016/2025	HK BHOL	GENERAL		Order Dtd. 2026-02-02		(N 3)
9006/2026	06.02.2026	ABLAPL-671/2026	JJ PRADHAN	GENERAL		Order Dtd. 2026-02-03	BAIL-1	(N 3)
9007/2026	06.02.2026	CRLMC-2918/2025	HK BHOL	GENERAL		Order Dtd. 2026-02-04		(N 3)
9008/2026	06.02.2026	ABLAPL-10837/2025	BS SWAIN	GENERAL		Order Dtd. 2026-01-27	BAIL-1	(N 3)
9009/2026	06.02.2026	WP (C) - 36088/2025	JP KAR	GENERAL		Order Dtd. 2026-02-06	WRIT BRANCH-1	(N 3)
9010/2026	06.02.2026	WP (C) - 36097/2025	JP KAR	GENERAL		Order Dtd. 2026-02-06	WRIT BRANCH-7	(N 4)
9011/2026	06.02.2026	WP (C) - 36090/2025	JP KAR	GENERAL		Order Dtd. 2026-02-06	WRIT BRANCH-2	(N 4)
9012/2026	06.02.2026	WP (C) - 34229/2025	JP KAR	GENERAL		Order Dtd. 2026-02-06	WRIT BRANCH-8	(N 2)
9013/2026	06.02.2026	WP (C) - 36091/2025	JP KAR	GENERAL		Order Dtd. 2026-02-06		(N 2)
9014/2026	06.02.2026	WP (C) - 34253/2025	JP KAR	GENERAL		Order Dtd. 2026-02-06	WRIT BRANCH-5	(N 3)
9015/2026	06.02.2026	WP (C) - 36089/2025	JP KAR	GENERAL		Order Dtd. 2026-02-06	WRIT BRANCH-2	(N 3)

9016/2026	06.02.2026	WP (C) - 36219/2025	JP KAR	GENERAL		Order Dtd. 2026-02-06		(N
9017/2026	06.02.2026	WP (C) - 36095/2025	JP KAR	GENERAL		Order Dtd. 2026-02-06	WRIT BRANCH-7	(N 4
9018/2026	06.02.2026	WP (C) - 36098/2025	JP KAR	GENERAL		Order Dtd. 2026-02-06	WRIT BRANCH-2	(N
9019/2026	06.02.2026	WP (C) - 36217/2025	JP KAR	GENERAL		Order Dtd. 2026-02-06	WRIT BRANCH-8	(N 4
9020/2026	06.02.2026	CRLMP-338/2022	T MISHRA	GENERAL		Order Dtd. 2022-03-11Entire Order, Petition With Annexures,	WRIT BRANCH-8	(N 4
9135/2026	06.02.2026	CRLMP-20/2026	MK NAYAK	GENERAL		Order Dtd. 2026-02-05		(N 4
9136/2026	06.02.2026	WP (C) - 10344/2021	BK DALAI	GENERAL		Order Dtd. 2021-04-07Petition With Annexures,	WRIT BRANCH (DIVISION BENCH)	(N 1
9137/2026	06.02.2026	WP (C) - 17005/2018	BK DAS	GENERAL		Order Dtd. 2018-11-19Petition With Annexures,		(N 1
9138/2026	06.02.2026	WP (C) - 17766/2016	BK DAS	GENERAL		Order Dtd. 2016-10-06Petition With Annexures,		(N 1
9139/2026	06.02.2026	WP (C) - 11830/2013	BK DAS	GENERAL		Order Dtd. 2015-03-18Petition With Annexures,		(N 1
9140/2026	06.02.2026	WP (C) - 11469/2019	BK DAS	GENERAL		Order Dtd. 2019-07-16Petition With Annexures,	WRIT BRANCH (DIVISION BENCH)	(N 1
9141/2026	06.02.2026	WP (C) - 13249/2018	RC ROUT	GENERAL		Order Dtd. 2018-08-06		(N 1
9142/2026	06.02.2026	WA-1053/2025	PK MISHRA	GENERAL		Order Dtd. 2026-01-20	WRIT APPEAL	(N
9143/2026	06.02.2026	CRLMC-2237/2025	S PANDA	GENERAL		Order Dtd. 2026-01-21		(N
9144/2026	06.02.2026	TRPCRL-71/2025	G ROUT	GENERAL		Order Dtd. 2026-02-03		(N
9145/2026	06.02.2026	ABLAPL-14491/2025	K DAS	GENERAL		Order Dtd. 2025-12-22		(N
9146/2026	06.02.2026	ABLAPL-783/2026	BK PANDA	GENERAL		Order Dtd. 2026-02-05	BAIL-2	(N
9147/2026	06.02.2026	CMP-750/2025	B MOHAPATRA	GENERAL		Order Dtd. 2025-12-11		(N
9148/2026	06.02.2026	WP (C) - 2717/2026	S SAMAL	GENERAL		Order Dtd. 2026-01-28	WRIT BRANCH-7	(N
9149/2026	06.02.2026	WP (C) - 11178/2024	KK NATH	GENERAL		Order Dtd. 2026-02-04	WRIT BRANCH-2	(N
9150/2026	06.02.2026	CRLMC-	SS PASAYAT	GENERAL		Order Dtd. 2026-01-21	CRIMINAL	(

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9151/2026	06.02.2026	WP (C) - 3408/2026	SS PASAYAT	GENERAL		Order Dtd. 2026-02-03	WRIT BRANCH (DIVISION BENCH-1)	(N 1)
9152/2026	06.02.2026	WP (C) - 2461/2026	SS PASAYAT	GENERAL		Order Dtd. 2026-02-02	WRIT BRANCH (DIVISION BENCH-3)	(N 1)
9153/2026	06.02.2026	CRLA-1114/2022	RK MOHAPATRA	GENERAL		Order Dtd. 2026-02-06	CRIMINAL APPEAL	(N)
9154/2026	06.02.2026	WP (C) - 18699/2025	SC BISWAL	GENERAL		Order Dtd. 2026-02-05	WRIT BRANCH-1	(N)
9155/2026	06.02.2026	WP (C) - 18699/2025	SC BISWAL	GENERAL		Order Dtd. 2026-02-05	WRIT BRANCH-1	(N)
9156/2026	06.02.2026	WP (C) - 18699/2025	SC BISWAL	GENERAL		Order Dtd. 2026-02-05	WRIT BRANCH-1	(N)
9157/2026	06.02.2026	WP (C) - 18699/2025	SC BISWAL	GENERAL		Order Dtd. 2026-02-05	WRIT BRANCH-1	(N)
9158/2026	06.02.2026	CRLMC-350/2026	B BARIK	GENERAL		Order Dtd. 2026-02-03		(N)
9159/2026	06.02.2026	OJC-9605/1996	P NAYAK	GENERAL		Judgement Dtd. 2011-03-25		(N)
9160/2026	06.02.2026	OJC-12156/1999	SK MOHANTY	GENERAL		Order Dtd. 2015-11-20 Misc. case, Petition With Annexures,		(N)
9161/2026	06.02.2026	SA-124/2001	KC PANDA	GENERAL		Order Dtd. 2024-08-14	SECOND APPEAL	(N)
9162/2026	06.02.2026	WP (C) - 6658/2022	BK PATI	GENERAL		Order Dtd. 2026-02-02	WRIT BRANCH (DIVISION BENCH-3)	(N 1)
9166/2026	06.02.2026	WP (C) - 37776/2025	B. K. PATI	GENERAL		Order Dtd. 2026-02-02	WRIT BRANCH-6	(N 3)
9167/2026	06.02.2026	CRLMC-2937/2025	P. R. SWAIN	GENERAL		Order Dtd. 2025-08-05		(N 3)
9169/2026	06.02.2026	ABLAPL-817/2026	SARAT DASH	GENERAL		Order Dtd. 2026-02-06		(N 3)
9170/2026	06.02.2026	ABLAPL-966/2026	SARAT DASH	GENERAL		Order Dtd. 2026-02-06	BAIL-2	(N 1)
9171/2026	06.02.2026	ABLAPL-790/2026	DIGAMBAR SETHI	GENERAL		Order Dtd. 2026-02-05	BAIL-1	(N 1)
9172/2026	06.02.2026	TRP (C) - 186/2025	TAPAN KUMAR NAYAK	GENERAL		Petition Annexure, Misc. case,		(N 1)
9173/2026	06.02.2026	CMP-1766/2025	JUDHISTHIR SAHOO	GENERAL		Order Dtd. 2026-02-04		(N 1)

9174/2026	06.02.2026	CRLMP-90/2026	JUDHISTHIR SAHOO	GENERAL		Order Dtd. 2026-02-06		(N 1)
9175/2026	06.02.2026	WP (C) - 2529/2026	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2026-01-29	WRIT BRANCH-5	(N 2)
9176/2026	06.02.2026	WP (C) - 34258/2025	A. K. MOHANTY	GENERAL		Order Dtd. 2026-02-05	WRIT BRANCH-5	(N 3)
9178/2026	06.02.2026	WP (C) - 3793/2026	SARAT DASH	GENERAL		Order Dtd. 2026-02-06		(N 3)
9180/2026	06.02.2026	WP (C) - 3771/2026	SARAT DASH	GENERAL		Order Dtd. 2026-02-06	WRIT BRANCH-2	(N 1)
9193/2026	06.02.2026	WP (C) - 22878/2025	D. BARIK	GENERAL		Order Dtd. 2026-02-06	WRIT BRANCH-7	(N 1)
9210/2026	06.02.2026	WP (C) - 13249/2018	S DAS	GENERAL		Order Dtd. 2018-08-06 Petition, Annexure,		(N 1)
9212/2026	06.02.2026	ABLAPL-732/2026	S CHOUDHURI	GENERAL		Order Dtd. 2026-02-04	BAIL-1	(N 1)
9213/2026	06.02.2026	ABLAPL-244/2026	S CHOUDHURI	GENERAL		Order Dtd. 2026-02-04	BAIL-1	(N 1)
9220/2026	06.02.2026	CRLREV-102/2026	R C MAHARANA	GENERAL		Order Dtd. 2026-02-04		(N 1)
9240/2026	06.02.2026	BLAPL-13935/2025	RAKESH KUMAR DAS	GENERAL		Order Dtd. 2026-02-04		(N 1)
9241/2026	06.02.2026	BLAPL-13937/2025	RAKESH KUMAR DAS	GENERAL		Order Dtd. 2026-02-04		(N 1)
9242/2026	06.02.2026	WP (C) - 6868/2022	DJ SWAIN	GENERAL		Order Dtd. 2026-01-28	WRIT BRANCH-5	(N 4)
9243/2026	06.02.2026	WP (C) - 22140/2011	N MOHARAN	GENERAL		Order Dtd. 2020-01-06	WRIT BRANCH (DIVISION BENCH)	(N 1)
9244/2026	06.02.2026	WP (C) - 18041/2023	M DAS	GENERAL		Order Dtd. 2024-09-04	WRIT BRANCH (DIVISION BENCH-2)	(N 1)
9245/2026	06.02.2026	WP (C) - 22140/2011	S SAHOO	GENERAL		Order Dtd. 2020-01-06	WRIT BRANCH (DIVISION BENCH)	(N 1)
9247/2026	06.02.2026	CRLMA-54/2025	PK MOHANTY	GENERAL		Order Dtd. 2026-01-29		(N 1)
9248/2026	06.02.2026	ELPET-7/2024	S SRIVASTAVA	GENERAL		Order Dtd. 2026-02-06	M.J.C.	(N 1)
9249/2026	06.02.2026	ELPET-7/2024	S SRIVASTAVA	GENERAL		Order Dtd. 2026-02-06	M.J.C.	(N 1)
9251/2026	06.02.2026	WP (C) -	BR SENAPATI	GENERAL		Order Dtd. 2026-01-08	WRIT	(N 1)

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9252/2026	06.02.2026	CRLMC-401/2026	P BEHERA	GENERAL		Order Dtd. 2026-02-06	CRIMINAL MISC	(N
9253/2026	06.02.2026	WP (C) - 29064/2011	M DAS	GENERAL		Order Dtd. 2018-11-15		(N
9254/2026	06.02.2026	WP (C) - 20395/2024	B BARIK	GENERAL		Order Dtd. 2026-02-04		(N
9255/2026	06.02.2026	BLAPL-13923/2025	NC SINHA	GENERAL		Order Dtd. 2026-02-04		(N
9256/2026	06.02.2026	WP (C) - 3815/2026	S.SAMAL	GENERAL		Order Dtd. 2026-02-05	WRIT BRANCH-6	(N 3
9257/2026	06.02.2026	TRP (C) - 6/2026	A SUNDARAY	GENERAL		Order Dtd. 2026-02-06		(N 3
9258/2026	06.02.2026	WP (C) - 3948/2026	S.SAMAL	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-2)	(N 1
9260/2026	06.02.2026	WP (C) - 4121/2005	D PRADHAN	GENERAL		Petition		(N 1
9261/2026	06.02.2026	WP (C) - 3945/2026	S.SAMAL	GENERAL				(N 1
9262/2026	06.02.2026	FAO-280/2017	AK NAYAK	GENERAL		Order Dtd. 2025-12-12	MISC. APPEAL SEC.	(N
9263/2026	06.02.2026	RVWPET-288/2025	RC MALLA	GENERAL		Order Dtd. 2026-01-28	CIVIL REVISION	(N
9264/2026	06.02.2026	RVWPET-300/2025	RC MALLA	GENERAL		Order Dtd. 2026-02-04		(N
9265/2026	06.02.2026	WP (C) - 3953/2026	S.SAMAL	GENERAL		Order Dtd. 2026-02-06		(N
9266/2026	06.02.2026	RVWPET-289/2025	RC MALLA	GENERAL		Order Dtd. 2026-02-04		(N
9269/2026	06.02.2026	CRLMP-178/2026	S.BEHERA	GENERAL		Order Dtd. 9999-12-31 Petition, Annexure,		(N
9270/2026	06.02.2026	RVWPET-303/2025	RC MALLA	GENERAL		Order Dtd. 2026-02-05		(N
9271/2026	06.02.2026	RVWPET-299/2025	RC MALLA	GENERAL		Order Dtd. 2026-02-05		(N
9272/2026	06.02.2026	BLAPL-10619/2025	M.BEHERA	GENERAL		Order Dtd. 2026-01-06		(N
9273/2026	06.02.2026	RVWPET-301/2025	RC MALLA	GENERAL		Order Dtd. 2026-01-28		(N
9274/2026	06.02.2026	BLAPL-10619/2025	M.BEHERA	GENERAL		Order Dtd. 2026-01-06		(N
9275/2026	06.02.2026	WP (C) - 1322/2026	RC MALLA	GENERAL		Order Dtd. 2026-01-21	WRIT BRANCH-2	(N
9276/2026	06.02.2026	CRLMP-	RATIKANTA	GENERAL		Order Dtd. 2026-01-		(

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9277/2026	06.02.2026	WP (C) - 3557/2026	M.K.PANI	GENERAL		Order Dtd. 2026-02-06	WRIT BRANCH-8	(N 4
9278/2026	06.02.2026	RSA- 227/2017	A SWAIN	GENERAL		Order Dtd. 2025-08-05	SECOND APPEAL	(N
9279/2026	06.02.2026	CRLMP- 38/2026	M.K.PANI	GENERAL		Order Dtd. 2026-02-06		(N
9280/2026	06.02.2026	CMP- 192/2026	SK PATNAIK	GENERAL		Order Dtd. 2026-02-04		(N
9281/2026	06.02.2026	RSA- 182/2002	PK MALLICK	GENERAL		Order Dtd. 2026-02-23	SECOND APPEAL	(N
9282/2026	06.02.2026	ABLAPL- 523/2025	MK MOHANTY	GENERAL		Order Dtd. 2025-01-17		(N
9283/2026	06.02.2026	CRLMC- 2190/2024	M.K.PANI	GENERAL		Order Dtd. 2026-02-06		(N
9284/2026	06.02.2026	WP (C) - 15005/2005	N.K.ROUT	GENERAL		Order Dtd. 2006-11-13		(N
9285/2026	06.02.2026	WP (C) - 3205/2026	B DAS	GENERAL		Order Dtd. 2026-02-06		(N
9286/2026	06.02.2026	CRLMC- 963/2004	S.K.DEWBEDI	GENERAL		Order Dtd. 2005-01-03		(N
9287/2026	06.02.2026	CRLMC- 1924/2005	S.K.DEWBEDI	GENERAL		Order Dtd. 2006-03-21		(N
9288/2026	06.02.2026	WA- 101/2018	M.D.BISWAL	GENERAL		Order Dtd. 2019-05-01	WRIT APPEAL	(N

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